

The document on the Annual Plan 1967-68 incorporating the decisions of the Commission will be placed on the Table of the House in the current session

As regards Union Territories, the Planning Commission has approved an outlay of Rs 70 crores for the current year's Annual Plan

(b) and (c) Do not arise

#### Fertilizer Plants in Private Sector

\*971 *Shrimati Suseela Gopalan:*  
*Shri C. K. Chakrapani:*  
*Shri P. Gopalan*

Will the Minister of Petroleum and Chemicals be pleased to state

(a) whether it is a fact that the Fertilizer Corporation of India in its recent memorandum to the Government has protested against the setting up of the Fertilizer Plants in the private sector,

(b) if so the grounds on which the protest has been based and

(c) the reaction of Government thereto?

*The Minister of Planning, Petroleum and Chemicals and Social Welfare (Shri Asoka Mehta):* (a) No, Sir, there was no protest. But in the context of two projects then under consideration, the FCI did put forward reasons for their being implemented by the Corporation

(b) Various considerations based on the past performance of the private sector and the advantages of public sector initiative in promoting indigenous design engineering and fabrication were advanced

(c) In the two cases referred to, the Government decided to entrust the projects to the FCI for implementation.

#### L.I.C.

\*972 *Shri Jyotirmoy Basu:*  
*Shri Bhagaban Das:*  
*Shri B. K. Modak:*  
*Shri Umanath:*  
*Shri C. K. Chakrapani.*

Will the Minister of Finance be pleased to state

(a) whether the Life Insurance Corporation has abolished reversionary annuity, as was issued by the Hindu Family Annuity Fund, and

(b) if so, the reasons therefor?

*The Minister of State in the Ministry of Finance (Shri K. C. Pant):* (a) No Sir

(b) Does not arise

#### Purchase of Computers

\*974. *Shri Virendrakumar Shah:*  
*Shri M. Amarsey:*  
*Shri S. K. Tapariah:*

Will the Minister of Finance be pleased to state

(a) whether it is a fact that Government purchased last year 10 Computers at a cost of about Rs 2 crores,

(b) whether it is also a fact that the whole lot has been lying idle in a store in Delhi, and

(c) whether one of the ten computers was being offered to the Hindustan Aeronautics Limited, Bangalore, even though the computer of the Hindustan Machine Tools Ltd., Bangalore can be easily made available to the former when required?

*The Deputy Prime Minister and Minister of Finance (Shri Morarji Deas):* (a) The Government of India have entered into an agreement on 28th June, 1966 with M/s Honeywell Inc of the USA for the purchase of 10 Honeywell Computer Systems Model 400 with spare parts for 5 years at a concessional price of \$125,000 each i.e. \$1.25 million (Rs 98.75 lakhs) in all.